NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section Name of the Parties M/s. / Mr.	
C.A. No.	*	For Clarifica- tion	441	CISCO Video Technologies India
2017			W VMC	Pvt. Ltd.

SL.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SAROJ YADAV	PCS IB Marildrushna	Steider

PCS is absent. Representative of PCS is present. She requested time. Today, the matter is listed for clarification how petitioner can maintain this petition under Section 441 of Companies Act, 2013 since violation of provisions of Section 186 of Companies Act, 2013 is punishable with fine and also with imprisonment.

List it on 25.07.2017.

MEMBER (T)

MEMBER (J)